

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 123**  
**CA(CAA)-27/(ND)/2021**

**IN THE MATTER OF:**

Qwiksilver Solutions Pvt. Ltd.

**.....Applicant**

**Order under Section 230-232**

**Order delivered on 12.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

:Ms.PadmajaKaul, Adv.

Mr.VarunKhanna, Adv.

For the RD/OL

:Ms.Shankari Mishra, Adv.

**ORDER**

Order reserved.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**

Vaishali – 12.03.2021